

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

**Date: 19.7.2016**

To,

DGM (Commercial)  
NTPC Ltd., NTPC Bhawan  
Core-7, Scope Complex-7  
Institutional Area, Lodhi Road  
New Delhi-110 003

Sir,

**Subject : Petition for approval of tariff of Ratnagiri Power Station (1967.08 MW) for the period from 1.4.2014 to 31.3.2019 – Petition No. 263/GT/2014**

**Ref : Your letter No. RGPPL/HQ/Commercial/time-ext/2014-19 dated 8.7.2016**

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With reference to letter dated 8.7.2016 on the subject mentioned above, I am directed to inform that the time to file additional information has been extended upto 12.8.2016. You are requested to ensure the filing of the same with advance copy to the respondents within the due date mentioned. No further request for extension of time shall be entertained for any reason whatsoever.

**-Sd/-**  
(B. Sreekumar)  
Deputy Chief (Law)